

PROCEEDINGS OF THE METROPOLITAN SESSIONS JUDGE-CUM-I ADDL. DISTRICT & SESSIONS JUDGE, RANGA REDDY DISTRICT AT L.B. NAGAR.

Present:- Sri Nandikonda Narsing Rao,  
Metropolitan Sessions Judge  
Cyberabad, R.R. District at L.B. Nagar.

Sub: DYING DECLARATIONS - Recording of Dying declarations -  
Declarations at Osmania General Hospital, Hyderabad and Gandhi  
Hospital, Secunderabad - Nomination of Metropolitan Magistrates  
who are working in the Unit of Ranga Reddy HQRs at Malkajgiri,  
Miyapur, Rajendranagar - Orders - Issued - Reg.


Ref: 1. ROC.No.1123/SO/2017, dated 20.11.2017 of the Hon'ble High  
Court of Judicature at Hyderabad for the State of Andhra Pradesh  
and for the State of Andhra Pradesh.  
2. Lr.Dis.No.8594/2017, dated 25.11.2017 of the Hon'ble Prl.  
District and Sessions Judge, Ranga Reddy District at Hyderabad.

Proceedings No. 814 /2020.

Dated 15/04/2020

In pursuance of the Orders of the Hon'ble High Court of Judicature at Hyderabad for the State of Telangana and for the State of Andhra Pradesh under reference 1<sup>st</sup> cited and the letter of the Prl. District and Sessions Judge, Ranga Reddy District under reference 2<sup>nd</sup> cited, the following orders in respect of the arrangements for recording Dying Declarations in Gandhi Hospital, Secunderabad and other hospitals at Secunderabad & Osmania General Hospital, Hyderabad and other hospitals at Hyderabad w.e.f 16.04.2020, until further orders: <sup>s</sup>

Sl.No.	Period	Osmania General Hospital at Hyderabad, Gandhi Hospital at Secunderabad and other Hospitals	
		Officer nominated	In-charge Officer during absence
1.	16.04.2020 to 30.04.2020	PJCJ-cum-XIV Addl. Metropolitan Magistrate, Rajendranagar.	IAJCY-cum-XV Addl. Metropolitan Magistrate, Rajendranagar
2.	01.05.2020 to 15.05.2020	IAJCY-cum-XV Addl. Metropolitan Magistrate, Rajendranagar	PJCJ-cum-XIV Addl. Metropolitan Magistrate, Rajendranagar.
3.	16.05.2020 to 31.05.2020	IAJCY-cum-IX Addl. Metropolitan Magistrate, Kukatpally	VAJCY-cum-XIII Addl. Metropolitan Magistrate, Kukatpally
4.	01.06.2020 to 15.06.2020	IIAJCY-cum-X Addl. Metropolitan Magistrate, Kukatpally	IIIAJCY-cum-XI Addl. Metropolitan Magistrate, Prashanthi Nagar, Kukatpally
5.	16.06.2020 to 30.06.2020	IIIAJCY-cum-XI Addl. Metropolitan Magistrate, Prashanthi Nagar, Kukatpally	IIAJCY-cum-X Addl. Metropolitan Magistrate, Kukatpally
6.	01.07.2020 to 15.07.2020	IVAJCY-cum-XII Addl. Metropolitan Magistrate, Kukatpally	IIIAJCY-cum-XI Addl. Metropolitan Magistrate, Prashanthi Nagar, Kukatpally
7.	16.07.2020 to 31.07.2020	VAJCY-cum-XIII Addl. Metropolitan Magistrate, Kukatpally	IAJCY-cum-IX Addl. Metropolitan Magistrate, Kukatpally
8.	01.08.2020 to 15.08.2020	PJCJ-cum-XVII Addl. Metropolitan Magistrate, Malkajgiri	IAJCY-cum-XIX Addl. Metropolitan Magistrate, Malkajgiri
9.	16.08.2020 to 31.08.2020	IAJCY-cum-XVIII Addl. Metropolitan Magistrate, Malkajgiri	PJCJ-cum-XVII Addl. Metropolitan Magistrate, Malkajgiri
10.	01.09.2020 to 15.09.2020	IIAJCY-cum-XIX Addl. Metropolitan Magistrate, Malkajgiri	PJCJ-cum-XVII Addl. Metropolitan Magistrate, Malkajgiri



All the Metropolitan Magistrates concerned are required to inform their residential address and telephone numbers to this Office.

Further they are hereby directed not to apply for any kind of leave during the period in which they are nominated to record the Dying Declarations and in case of unavoidable circumstances only, they may apply for leave duly explaining the circumstances in detail in writing atleast (3) days in advance by obtaining the consent of other Presiding Officer who is willing to attend the duty of recording Dying Declarations and shall not leave the Head Quarters before the leave is granted. The orders shall come into force w.e.f 16.04.2020.

The receipt of the above proceedings shall be acknowledged.

  
METROPOLITAN SESSIONS JUDGE-CUM-  
I ADDL. DISTRICT & SESSIONS JUDGE,  
RANGA REDDY DISTRICT AT L.B. NAGAR.

To:

1. The Metropolitan Magistrates, Cyberabad, R.R. District.
2. The Commissioner of Police, Rachakonda
3. The Commissioner of Police, Cyberabad
4. The Commissioner of Police, Hyderabad.
5. The Superintendent, Osmania General Hospital, Hyderabad.
6. The Superintendent, Gandhi Hospital, Secunderabad.
7. The President, Bar Associations, Malkajgiri, Rajendranagar, Kukatpally.

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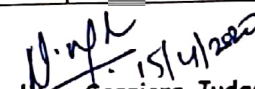
1. The Prl. District and Sessions Judge, Ranga Reddy District at L.B. Nagar.
2. The Metropolitan Sessions Judge, Hyderabad.

Copy submitted to:

The Hon'ble Registrar General,  
High Court of Judicature at Hyderabad for the State of Telangana.

**Residential Address and mobile numbers of Junior Civil Judges & Metropolitan Magistrates, Cyberabad, Ranga Reddy District as on 15.04.2020**

Sl. No.	Name of the Court/Officer	Residential Address	Mobile Number
1	2	3	4
1	N. Prashanthi, PJ CJ-cum-XVII Addl. Metropolitan Magistrate, Cyberabad, Malkajgiri	Flat No.202, Sravya's Park, Heights Street No.3, Defence Colony, Sainikpuri, Secunderabad-500094	9849149187 040-27117530 04023446714
2	Smt. B. Soujanya II AJCJ-cum-XIX MM Cyb at Malkajgiri	Villa No.26, MYE Villa's, Mallapur, Near Food Corporation of India	9849332216
3	Sri G. Prabhakar, I AJCJ-cum-XVIII Addl. MM, Malkajgiri	Q.No.6-1, 276, West Marredpally, Secunderabad, Opp: Pushpagiri Eye Hospital	9441162744
4	Sri. N. Santhosh Kumar, III AJCJ-cum-XXI MM, at Medchal	Venture-II, Banglaw No.8, Nalanda Nagar, AG Colony, Hyderguda, Hyderabad	9703071995
5	Smt. G. Kavitha, Addl. Junior Civil Judge-XVII Metropolitan Magistrate, Rajendranagar	H.No.1-1-153, Road No.2, Plot No.9, Shringeri Colony, Kothapet	8106877396
6	Smt. S. Sreedevi, IXAMM, Kukatpally at Miyapur.	Flat No.6.06, Sri Ramasai Apartments, Block No.B H.No.16-2-836/15, in Sy.No.299/1, Saidabad Colony, Gaddiannaram, Hyderabad	6281971368
7	Smt.V. Rajani, II AJCJ cum XAMM Cyb at Kukatpally	Flat No.302, Srikala Residency, Maruthi Nagar, Chaitanyapuri, Hyderabad	9291801931
8	Sri K. Dasharatha Ramaiah, III AJCJ-XI Addl. MM, Prashanthnagar, Kukatpally, Cyb	Flat No.111, Endeccos County Apartments, Street No.2, CZECH Colony, Sanathnagar.	8686884898
9	Sri Ajesh Kumar, IV AJCJ cum XXV MM cyb at Kukatpally , Miyapur.	Villa No.13, Bavrampet, Near Bachupally, Ranga Reddy District	9848513632
10	Sri M. Rajender, V AJCJ cum XIII AMM, Kukatpally	Flat No.105, Neeraja Apartments , Road No.5, Mahendra Hills, Secunderabad	9966410995

  
 Metropolitan Sessions Judge  
 Ranga Reddy District